

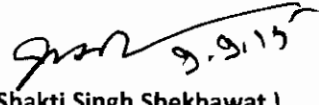
**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 10-09-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Smt. Kamala Jain, Advocate	S.B. Civil First Regular First Appeal No. 209/08 Shyam Lal Vs. Rajendra Chordia	R.K. Daga	Manish Sharma
2	Sh. A.R.Patvardhan , RHJS (Retd.)	S.B. Civil Misc. Appeal No. S407/11 Kartikeya Singh Vs. Pushpa	N.C. Sharma	R.B. Sharma
3	Sh. Ramavatar Sharma , RHJS (Retd.)	S.B. Cr. Revision Petition No. 1167/12 Sumitra Vs. Ishwar Singh	Sanjay Kumar Sharma	
4	Sh. Sudesh Bansal , Advocate	S.B. Civil First Appeal No. 275/10 UOI Vs. Aishwarya Mahajan	Shailesh Prakash Sharma	S.S. Hora
5	Ms. Alka Bhatnagar, Advocate	S.B. Cr. Revision Petition No. 940/15 Nitin Garg Vs. Sapna Garg	T.C. Sharma	
6	Sh. Basant Singh Chhaba, Advocate	S.B. Civil First Appeal No. 60/09 Om Narain Sharma Vs. Jagdish Narain	Manish Sharma	Shailesh Prakash Sharma
7	Ms. Raj Sharma , Advocate	S.B. Cri. Misc. Application for Bail Cancelation of Bail No.12526/13 Mamta Arya Vs. State	Anil Upman	Manish Gupta
8	Smt. Nirmala Sharma, Advocate	S.B. criminal Revision Petition No. 50/2015 Smt. Santosh Kumari Vs. Mangilal Meghwal	Said Ali	
9	Sh. Alok Garg, Advocate	S.B. Civil Second Appeal 82/94 Bishan Lal Vs. RSEB	Sanjay Maharshi	R.K. Goyal
10	Sh.P.K. Kasliwal, Advocate	S.B. Cr. Misc. Petition No. 3620/15 Dr. Ram Gopal Laddha Vs. State	Sudhir Jain	Pankaj Gupta

**NOTICE**

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
( Dr. Shakti Singh Shekhawat )  
Deputy Secretary  
(Action Plan & ADR)

**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 11-09-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	D.B. Civil Misc. Appeal No.1044/13 Neelu Vs. Sandeep Singh	Shis Ram Yadav	Arachna Mantri
2	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 348/14 Hari Kishan Vs. State	Rahul Sharma	Ajay Singh
3	Sh. J.D. Sharma , RHJS (Retd.)	S.B. Cr. Revision Petition No. 788/15 Shweta Singh Vs. Saurabh Singh S.B. Cr. Misc. Petition No.3720/15,3722/15 Neeraj Singh Vs. State	Ajatshatru Mina	Ashvin Garg
4	Sh. Onkar Singh Sharma, Rjs (Retd.)	S.B. Cr. Misc. Bail Application No. 8365/15 Smt. Saroj Yadav Vs. State	H.V. Nandwana	
5	Sh. J.P.Gupta Advocate	S.B. Cr. Revision Petition No. 1369/08 Ratan Singh Vs. State of Rajasthan	Anil Upman	Kuldeep Sharma
6	Ms. Anita Aggarwal, Advocate	S.B. Cr. Revision Petition No.660/12 Vinod Kumar Vs. Anita	Ashvin Garg	Saransi Sani
7	Sh. Arvind Kumar Pareek, Advocate	S.B. Cr. Misc. Bail Application No. 7980/15 Ramji Lal Vs. State	H.S. Sinsinwar	

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By Order

  
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